

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

LUCKNOW

ORIGINAL APPLICATION NO: 370/2003.

THIS, THE 25th DAY OF SEPTEMBER 2003.

DHON. MR. KULDEEP SINGH MEMBER(J)

HON. MR. S.K. AGARWAL MEMBER(A)

Yogendra Pal Singh, aged about 47 years, S/o late Ranjeet Singh, R/o C-398, Narauli House, Deva Road, Barabanki.

....Applicant.

(BY ADVOCATE NONE.)

VERSUS

1. Union of India through its Secretary Ministry of Finance Department of Revenue North Block, New Delhi

2. The Chairman Central Board of Excise & customs, North Block, New Delhi.

3. Narcotics Commissioner, Central Bureau of Narcotics, 19, The Mall, Moraar (Gwalior) (M.P.).

4. Deputy Narcotics Commissioner (Administration) Head Quarters, 19 Mall, Moraar, Gwalior (M.P.)

5. Deputy Narcotics Commissioner, Lucknow.

...Respondents.

(BY ADVOCATE SHRI Y. KESHARWANI).

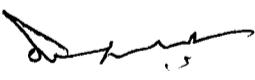


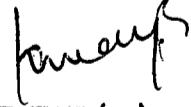
ORDER (ORAL)

BY KULDEEP SINGH MEMBER(J)

The learned counsel for the respondents submits that the Estt. Order No. 4/2003 and 5/2003 dated 25.7.2003 were cancelled by the contesting Narcotics Department/respondents consequently present Original Application has become infructuous. We have perused Para 8 relief (s) clause, we find that the applicant has prayed for setting aside the order dated 25.7.2003 bearing F.No. 1/43/Estt/1/2002/874 as contained in Annexure No. A-1 and order dated 25.7.2003 bearing F.No. 2/43/Estt/1 2002/895 as contained in Annexure No. A-2. Learned counsel for respondents has filed Shourt Counter Affidavit alongwith Annexure No. R-1 which shows that the Establishment order No. 4/2003 and 5/2003 issued from the file of even No. dated 25.7.2003 is hereby rescinded ab initio since the validity period of the Review DPC panel dated 18.12.2001 had expired in terms of Para 17.13.1 (Validity of panels' Implementation of the recommendation of DPC Chapter 3 Swamy's Compilation on Seniority and promotion in Central Government Service- IX Edition, 2002).

2. In view of the above, we are of the considered view that the O.A. is ^{ksh} dismissed as infurctuous. No order as to costs.


MEMBER(A)


MEMBER(J)

LUCKNOW: DATED: 25.9.2003.

v.